

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 232
(IB)-667(ND)2019

IA/5529/ 2020 IA/4242/2020 IA/4931/2020, IA/5111/2020 &
IA/4451/2020, New IA978/2021

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Red Topaz Real Estate Pvt. Ltd. ... Respondent

Under Section: 7 of IBC,2016

Order delivered on 05.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Anupam Lal Das, Sr Adv with Sinha Shrey Nikhilesh and Nayan Dubey, Advocates for Applicants

For Applicant in I.A. No. 4931 of 2020 - Advocates- Mr. Ashish Aggarwal,
Ms. Kopal Mittal.

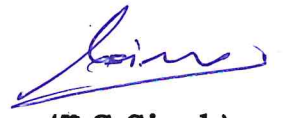
Srishti Gupta, Advocate for Applicant in I.A. No. 4451/2020

Advocate Manish Paliwal, Advocate Vikas Kumar, Advocate Raghav Tiwari,
for the Respondent

Mr Rakesh Kumar, Ms Preeti Kashyap, Mr Ankit Sharma appearing for the
RP

ORDER

Renotified to 19.04.2021.



(T.S.Singh)
Court Officer